

Cases pending before the Commercial Courts/ Commercial Benches of District Courts of the State of Tripura.

SCHEDULE-II

Form I									
List of cases e-filed during the month For the month of June, 2026									
Sr. No	Court	District	Case No.	Petitioner name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate Email Id	Date of Registration	Date of e-filing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1	District Commercial Court	South Tripura Judicial District, Belonia	Nil	Nil	Nil	Nil	Nil	Nil	Nil
2	District Commercial Court	Gomati Judicial District, Udaipur	Nil	Nil	Nil	Nil	Nil	Nil	Nil
3	District Commercial Court	West Tripura Judicial District, Agartala	C.S. 12/2026	Sri Chanchal Rakshit Vrs The State of Tripura (Directorate of Higher Education)	Smt. Monoswee Dey	9612626802	Nil	19-06-2026	19.06.2026
			C.S. 13/2026	T.R.L.M. Vrs M/s Nutricure India Pvv. Ltd.	Sri R. Debnath	8259868623	Nil	20-06-2026	20.06.2026
			Civil Misc (ARB) 08/2026	Smt. Maya Saha Vrs The Competent Authority (ADM & Collector-II) For N.H.- 108 B	Sri Rajib Dhar	93622546201	Nil	01.06.2026	01.06.2026
			Civil Misc (ARB) 09/2026	Sri Subal Shil Vrs NHIDCL, represented by General Manager (Project), NHIDCL, PMU, Khowai Tripura & Competent Authority for LA (CALA), Agartala.	Sri Anirban Bhattacharjee	8731854362	Nil	20.06.2026	19.06.2026
			Civil Misc (ARB) 10/2026	BSNL represented by its General Manager & Anr. Vrs Sri Kashinath Bhattacharjee (Contractor), Thakurpalli,	Smt. Kakali Deb	9436123835	Nil	29.06.2026	29.06.2026

				Krishnanagar, Agartala.					
4	District Commercial Court	Unakoti Judicial District, Kailashahar	Nil	Nil	Nil	Nil	Nil	Nil	Nil
5	District Commercial Court	North Tripura Judicial District, Dharmanagar	Nil	Nil	Nil	Nil	Nil	Nil	Nil
6	District Commercial Court	Khowai Judicial District, Khowai	Nil	Nil	Nil	Nil	Nil	Nil	Nil
7	District Commercial Court	Dhalai Judicial District, Ambassa	Nil	Nil	Nil	Nil	Nil	Nil	Nil
8	Commercial Court Kamalpur	Kamalpur Judicial Sub- Division	Nil	Nil	Nil	Nil	Nil	Nil	Nil
9	District Commercial Court	Sepahijala Judicial District, Sonamura	Nil	Nil	Nil	Nil	Nil	Nil	Nil

Form 2 List of cases in which e-payment of Court fees was made during the month For the month of June, 2026							
Sr. No	Court	District	Case No.	Petitioner name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	District Commercial Court	South Tripura Judicial District, Belonia	Nil	Nil	Nil	Nil	Nil
2	District Commercial Court	Gomati Judicial District, Udaipur	Nil	Nil	Nil	Nil	Nil
3	District Commercial Court	West Tripura Judicial District, Agartala	C.S. 12/2026	Sri Chanchal Rakshit Vrs The State of Tripura (Directorate of Higher Education)	Smt. Monoswee Dey	19-06-2026	18.06.2026
			C.S. 13/2026	T.R.L.M. Vrs M/s Nutricure India Pvv. Ltd.	Sri R. Debnath	20-06-2026	10.03.2026
			Civil Misc (ARB) 08/2026	Smt. Maya Saha Vrs The Competent Authority (ADM & Collector-II) For N.H.- 108 B	Sri Rajib Dhar	01.06.2026	29.05.2026
			Civil Misc (ARB) 09/2026	Sri Subal Shil Vrs NHIDCL, represented by General Manager (Project), NHIDCL, PMU, Khowai Tripura & Competent Authority for LA (CALA), Agartala.	Sri Anirban Bhattacharjee	20.06.2026	18.06.2026
			Civil Misc (ARB) 10/2026	BSNL represented by its General Manager & Anr. Vrs Sri Kashinath Bhattacharjee (Contractor), Thakurpalli, Krishnanagar, Agartala.	Smt. Kakali Deb	29.06.2026	29.06.2026
4	District Commercial Court	Unakoti Judicial District,	Nil	Nil	Nil	Nil	Nil

		Kailashahar					
5	District Commercial Court	North Tripura Judicial District, Dharmanagar	Nil	Nil	Nil	Nil	Nil
6	District Commercial Court	Khowai Judicial District, Khowai	Nil	Nil	Nil	Nil	Nil
7	District Commercial Court	Dhalai Judicial District, Ambassa	Nil	Nil	Nil	Nil	Nil
8	Commercial Court Kamalpur	Kamalpur Judicial Sub-Division	Nil	Nil	Nil	Nil	Nil
9	District Commercial Court	Sepahijala Judicial District, Sonamura	Nil	Nil	Nil	Nil	Nil

Form 3 List of cases in which Electronic Service of Process has taken place during the month For the month of June, 2026							
Sr. No	Court	District	Case No.	Petitioner name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	District Commercial Court	South Tripura Judicial District, Belonia	Nil	Nil	Nil	Nil	Nil
2	District Commercial Court	Gomati Judicial District, Udaipur	Nil	Nil	Nil	Nil	Nil
3	District Commercial Court	West Tripura Judicial District, Agartala	Nil	Nil	Nil	Nil	Nil
4	District Commercial Court	Unakoti Judicial District, Kailashahar	Nil	Nil	Nil	Nil	Nil
5	District Commercial Court	North Tripura Judicial District, Dharmanagar	Nil	Nil	Nil	Nil	Nil
6	District Commercial Court	Khowai Judicial District, Khowai	Nil	Nil	Nil	Nil	Nil
7	District Commercial Court	Dhalai Judicial District, Ambassa	Nil	Nil	Nil	Nil	Nil
8	Commercial Court Kamalpur	Kamalpur Judicial Sub-Division	Nil	Nil	Nil	Nil	Nil
9	District Commercial Court	Sepahijala Judicial District, Sonamura	Nil	Nil	Nil	Nil	Nil

Form 4 List of total no. of cases randomly allocated during the month For the month of June, 2026						
Sr No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	District Commercial Court	South Tripura Judicial District, Belonia	Nil	Nil	Nil	Nil
2	District Commercial Court	Gomati Judicial District, Udaipur	Nil	Nil	Nil	Nil
3	District Commercial Court	West Tripura Judicial District, Agartala	Nil	Nil	Nil	Nil
4	District Commercial Court	Unakoti Judicial District, Kailashahar	Nil	Nil	Nil	Nil
5	District Commercial Court	North Tripura Judicial District, Dharmanagar	Nil	Nil	Nil	Nil
6	District Commercial Court	Khowai Judicial District, Khowai	Nil	Nil	Nil	Nil
7	District Commercial Court	Dhalai Judicial District, Ambassa	Nil	Nil	Nil	Nil
8	Commercial Court Kamalpur	Kamalpur Judicial Sub-Division	Nil	Nil	Nil	Nil
9	District Commercial Court	Sepahijala Judicial District, Sonamura	Nil	Nil	Nil	Nil

Form 5 List of cases in which Case Management Hearing was held during the month For the month of June, 2026							
Sr. No	Court	District	Case No.	Petitioner name Vs. Respondent Name	Advocate	Date of Registration	Date of case Management Hearing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	District Commercial Court	South Tripura Judicial District, Belonia	Nil	Nil	Nil	Nil	Nil
2	District Commercial Court	Gomati Judicial District, Udaipur	Nil	Nil	Nil	Nil	Nil
3	District Commercial Court	West Tripura Judicial District, Agartala	Nil	Nil	Nil	Nil	Nil
4	District Commercial Court	Unakoti Judicial District, Kailashahar	Nil	Nil	Nil	Nil	Nil
5	District Commercial Court	North Tripura Judicial District, Dharmanagar	Nil	Nil	Nil	Nil	Nil
6	District Commercial Court	Khowai Judicial District, Khowai	Nil	Nil	Nil	Nil	Nil
7	District Commercial Court	Dhalai Judicial District, Ambassa	Nil	Nil	Nil	Nil	Nil
8	Commercial Court Kamalpur	Kamalpur Judicial Sub-Division	Nil	Nil	Nil	Nil	Nil
9	District Commercial Court	Sepahijala Judicial District, Sonamura	Nil	Nil	Nil	Nil	Nil

Form 6 Contested commercial cases disposed during the month For the month of June, 2026

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Form 7 Summary of Commercial Cases during the month For the month of June, 2026						
Sr No.	Court	District	Total number of cases pending on the 1 st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	District Commercial Court	South Tripura Judicial District, Belonia	01	00	00	01
2	District Commercial Court	Gomati Judicial District, Udaipur	05	00	00	05
3	District Commercial Court	West Tripura Judicial District, Agartala	148	05	02	151
4	District Commercial Court	Unakoti Judicial District, Kailashahar	05	00	00	05
5	District Commercial Court	North Tripura Judicial District, Dharmanagar	05	00	00	05
6	District Commercial Court	Khowai Judicial District, Khowai	01	00	00	01
7	District Commercial Court	Dhalai Judicial District, Ambassa	08	00	02	06
8	Commercial Court Kamalpur	Kamalpur Judicial Sub-Division	00	00	00	00
9	District Commercial Court	Sepahijala Judicial District, Sonamura	00	00	00	00

Form 6 (i): Mediation Data on Monthly Basis**Rule 10 (2)**

List of cases received for Pre- Institution Mediation and Settlement during the month For the month of June, 2026						
Sr No.	Name of Mediation Centre (For example, DLSA or Main Mediation Centre Mumbai)	Total number of applications pending on the 1st day of the month	Total number of applications received during the month	Total number of cases settled during the month	Total number of non-starter cases during the month	Total number of applications pending at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	District Legal Services Authority, South Tripura, Belonia	Nil	Nil	Nil	Nil	Nil
2	District Legal Services Authority, Gomati,Udaipur	Nil	01	Nil	Nil	02
3	District Legal Services Authority, West Tripura, Agartala	Nil	Nil	Nil	Nil	Nil
4	District Legal Services Authority, Unakoti District, Kailashahar	01	03	Nil	Nil	04
5	District Legal Services Authority, North Tripura, Dharmanagar	Nil	Nil	Nil	Nil	Nil
6	District Legal Services Authority, Khowai District, Khowai	Nil	Nil	Nil	Nil	Nil
7	District Legal Services Authority, Dhalai District, Ambassa	Nil	Nil	Nil	Nil	Nil
8	District Legal Services Authority, Sepahijala District, Sonamura	Nil	Nil	Nil	Nil	Nil